

..Abolition of lease system in Delhi.

429. SHRI BHUKU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have already abolished the lease system of land in some parts of Delhi;

(b) whether due to persistent demand from the public, Government propose to abolish the system completely; and

(c) if so, when a decision in the matter is likely to be taken?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):(a) No, Sir.

(b) No, Sir. However, Government has been considering a limited proposal whether the leasehold system as it is at present may be abolished or changed in respect of residential properties in Delhi.

(c) A decision on the above is expected to be taken in the near future.

Effect of increased operational activities of mechanised boats on Traditional Fishermen ..

*431. SHRI DAULATSINHJI SADEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that with the increased operational activities of mechanised boats and trawlers near the coastline, the condition of traditional fishermen had been adversely affected in terms of fish catch and earnings; and

(b) if so, whether Government will consider to clearly demarcate the area for traditional boats, mechanised

boats and deep-sea vessels for the benefit of small fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). The fishing operations of mechanised boats and large vessels near the coast are likely to have adverse effect on the fish catch and earnings of traditional fishermen. In order to safeguard the interests of the traditional fishermen, the Government commended to all the maritime States a model bill regarding marine fishing regulations and advised them to demarcate the areas of operation of traditional fishermen, mechanised boats and deep sea vessels. The Governments of Kerala, Maharashtra and Goa have already enacted suitable legislations in this respect. The Government do not permit operation of deep sea fishing vessels within the territorial waters extending upto 12 nautical miles from the coast.

अनुसूचित जातियों और अनुसूचित जनजातियों के लिए दिल्ली विकास प्राधिकरण के फंडों का कोटा

432. श्री मोहम्मद अस्फ़ाक़ अहमद :

श्री हीरा लाल शारदा परमार :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण ने अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के लिए आवास योजना के अन्तर्गत कोई कोटा निर्धारित किया है ;

(ख) यदि हां, तो गत तीन वर्षों के दौरान इस योजना के अन्तर्गत अनुसूचित जातियों और अनुसूचित जनजातियों के कितने व्यक्तियों को मकान आवंटित किए गए हैं ; और क्या